

jointly organised by the Indian Roads Congress and the Andhra Pradesh Government which was held in Hyderabad on 6 Nov., 1982;

(c) whether the States were also requested to draw up master plans for construction of rural roads under a time bound programme keeping in view both the social and economic needs; and

(d) what are the other suggestions made by the workshops and whether States and Union Governments have accepted its recommendations ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) Yes, Sir.

(b) This was one of the recommendations of the Fourth Regional Workshop on Rural Road Development organised by the Indian Roads Congress at Hyderabad from the 4th to the 6th November, 1982.

(c) Yes, Sir.

(d) The other recommendations relate mainly to (i) planning and investment criteria and organisational aspects (ii) pavement design and low cost water crossings (iii) construction techniques and (iv) maintenance. The detailed recommendations of all the regional workshops are being consolidated by the Indian Roads Congress and will be forwarded to the State Governments and U.T. Administrations for necessary action.

#### Life Insurance Scheme for Agricultural Labour

5468. SHRI SUBHASH YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Life Insurance Scheme of Agricultural Labour has been introduced in Madhya Pradesh State recently;

(b) if so, whether Central Government propose to introduce this scheme throughout the country for the benefit of the Agricultural Labour; and

(c) if not, the reasons thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDER SINGH) :

(a) The State Government of Madhya Pradesh has introduced a scheme with effect from 15.8.1982 which provides for a fixed amount of compensation to the farm labourers or their dependents in the event of disability or death while at work.

(b) and (c) No decision has so far been taken to introduce a similar scheme throughout the country.

#### Assistance to States Under Centrally Sponsored Accelerated Rural Water Supply Scheme

5469. SHRI KEYUR BHUSHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether some additional assistance will be provided to States under Centrally Sponsored Accelerated Rural Water Supply Scheme for achieving targets of the 20 Point Programme; and

(b) if so, by what time and on what basis ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) An allocation of Rs. 600 crores has been made under the Centrally Sponsored Accelerated Rural Water Supply Programme during the Sixth Plan period. The amount has not yet been exhausted. The question of additional allocation does not arise at present.

मध्य प्रदेश में पेयजल की समस्या वाले गांवों की संख्या.

5470. श्री केयूर भूषण : क्या निर्माण